

F.No. J-11017/8/2017-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 20th March, 2018

ORDER

The President is pleased to engage following four Advocates as Central Government Counsel for conducting Central Government litigation (except cases of Railways and Taxation) before Madurai Bench of Madras High Court, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Madurai Bench of Madras High Court

Central Government Counsel

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment number
1.	I. Irulappan	462, Bharathiyar Street, K. K. Nagar, Madurai-20. Mob: 9443722324, 9444533324 Email: i.irulappanlaw@gmail.com	MS/1100/2006
2.	K. Prabhu	S/o Shri Karuppanan Sithakkour, Pudhuthamaraipatii Post, Madurai-625107 Mob: 9443185121 Tel. 0452-2585004 Email: prabhuadvocate79@gmail.com	MS/1968/2001
3.	Mrs. S. Ragaventhree	Off. Plot No. 57, K. K. Nagar, 1 st Street, Madurai-20 Mob: 9791546702 Tel. 0452-2585004 Email: ragaventhre24@gmail.com	MS/2038/2008
4.	H. Lakshmi Shankar	Plot No. 95 (D. No. 5/157), Kasim Residency, Ottahkadai, Madurai-625017 Mob: 9894604577 Tel. 0452-2424877 Email: lakshnishankaroffice@gmail.com	MS/973/2002

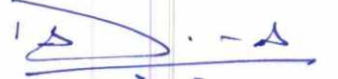
2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 25(3)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Inder Kumar
20-3-18
(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat, Chennai (Tamilnadu).
3. Shri G. Rajagopalan, ASGI, Madras High Court.
4. Shri G. Karthikeyan, Asstt. SGI, Madras High Court at Chennai.
5. Shri V. Kathirvelu, Asst. SGI, Madras High Court, Madurai Bench.
6. The Registrar, Madras High Court, Chennai (Tamil Nadu).
7. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
8. Guard File/Judicial Section with 5 spare copies.
9. Office copy.



(D. Srinivas)

Section Officer (Judicial)

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